## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 31/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES:

Mr. Rajesh Gunvantrai Mehta

V/s.

M/s. Healone Holistic Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Sulas Joshi Advocate for Petitioner. 28/02/17.

## <u>Order</u> <u>CP No.31/397-398/NCLT/MB/MAH/2016</u>

At request of the Petitioner Counsel, list this matter on top of Board for final hearing on 10.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judiciał)